

Central Administrative Tribunal
Madras Bench

O.A. No. 237/87

1 M Muhammedali

2 PT Muhammed ... Applicants

-Vs-

1 Director General of Posts,
Dakdar Bhawan, New Delhi-1

2 Postmaster General
Trivandrum-35

3 Superintendent of Post Offices
Malapuram Division,
Manjeri Post- 676 121.

4 P Kesavanandan
"Udayam", P.O Punnapala
(Via) Wandoor,
Malapuram Dist. ... Respondents

M/s K Ramakumar, EM Joseph,
VR Ramachandran Nair, Roy Abraham
and TB Surendran ... Counsel of applicants

Mr K Karthikeya Panicker, ACGSC ... Counsel for Respondents

CORAM

Hon'ble Shri C Venkataraman, Administrative Member

and

Hon'ble Shri G Sreedharan Nair, Judicial Member

(Order pronounced by Hon'ble Shri G Sreedharan Nair,
Judicial Member)

O R D E R

Heard counsel on either side.

2 The relief claimed in this application by two

Reserve Trained Pool Postal Assistants in the

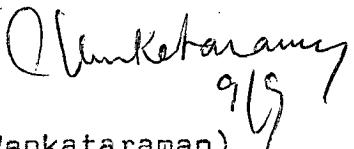
Malappuram Postal Division is to direct the

Respondents 1 to 3 to appoint them in the existing vacancies of the Postal Assistant in the Malappuram Postal Division. It was submitted by Advocate Mr K.Karthikeya Panicker, ACGSC appearing on behalf of the Respondents 1 to 3 that as and when vacancies arise in Malappuram Postal Division, the applicants will be appointed as Postal Assistants in preference to outsiders. We record this submission.

2 It is pointed out by the Counsel of Applicants that even at present there are existing vacancies. The Respondents 1 to 3 will consider the question of appointing the applicants in case vacancies exist as stated.

3 Since the 4th Respondent has already been appointed, in case the applicants are appointed the interse seniority as between the 4th Respondent on the one hand, and the applicants on the other shall be determined for which this order will be no bar.


(G Sreedharan Nair)
Judicial Member
9.9.87


(C Venkataraman)
Administrative Member
9.9.87

Index: Yes/No